

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ANNALAKSHMI ORGANIC
FARMS PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	Annalakshmi Organic Farms Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	10/03/2022
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Chennai, Tamil Nadu
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01100TN2022PTC150487
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	New No.18, Old No.22, 2nd Cross Street, Lake Area, Nungambakkam, Chennai – 600034, Tamil Nadu
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10/03/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SREENIVASA RAO GANGETTY Flat 3C, 3rd Floor, Ark Srisai Enclave, New No.10, Valliammal Garden 1st Street, Rangarajapuram, Kodambakkam, Chennai – 600024 Mobile: 9840426264; E-Mail: ggrandco2020@gmail.com IBBI Registration No. IBBI/IPA- 002/IP-N01263/2023-2024/14356 AFA valid upto: 30/06/2026
8	LAST DATE FOR SUBMISSION OF CLAIMS	09/04/2025

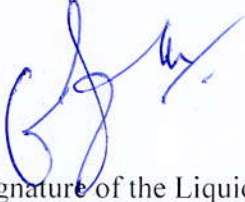
Notice is hereby given that the Annalakshmi Organic Farms Private Limited has commenced voluntary liquidation on 10/03/2025.

The stakeholders of Annalakshmi Organic Farms Private Limited are hereby called upon to submit proof of their claims, on or before 09/04/2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The relevant forms for submission of claims can be downloaded from the IBBI website <https://ibbi.gov.in/home/downloads>.



Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator:

SREENIVASA RAO GANGISETTY

Voluntary Liquidator-Annalakshmi Organic Farms Private Limited

IBBI Registration No. IBBI/IPA-002/IP-N01263/2023-2024/14356

AFA valid upto: 30/06/2026



Date: 12/03/2025

Place: Chennai